

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **28.06.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/247/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Aspiri Spirits Pvt Ltd
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5) of IBC 2016 r/w Rule 11 of NCLT Rules 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/248/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Vinspri Distributors Pvt. Ltd.
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5) of IBC 2016 r/w Rule 11 of NCLT Rules 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/447/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : New Kwaliti Diary
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5)(a) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : IA/446/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Balaji Foods
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5)(a) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : Cont.A/3/che/2021 in IBA/1459/2019
NAME OF PETITIONER : Crescent Sea Foods
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5)(a) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

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9. IA/248/CHE/2021 IN IBA/1459/2019
10. IA/447/CHE/2021 IN IBA/1459/2019
11. IA/446/CHE/2021 IN IBA/1459/2019
12. Cont.A/3/che/2021 in IBA/1459/2019

ORDER

Learned Senior Counsel for Resolution Professional / Respondent
Mr. V. Ramakrishnan is present through video conferencing platform.

All parties are permitted to file written submissions, if any, on or before 2nd
July 2021.

Heard, **Order stands reserved.**

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)